

12.00 HRS.

ARREST AND RELEASE OF  
MEMBERS

MR. SPEAKER: I have to inform the House that I have received the following three identical letters dated the 21st August, 1968 from the Sub-divisional Magistrate, Tughlak Road, New Delhi:—

"I have the honour to inform you that I have found it my duty, in the exercise of my powers under section 64 of the Criminal Procedure Code to direct that Sarvashri Madhu Limaye, J. H. Patel, and George Fernandes, members, Lok Sabha, be arrested under section 188 IPC for demonstrating and shouting slogans in front of the Russian Embassy in defiance of the prohibitory orders promulgated under section 144 Cr.P.C. at Shanti Path, within the jurisdiction of Police Station, Chanakya Puri, New Delhi, at 6-15 p.m. today.

Sarvashri Madhu Limaye, J. H. Patel and George Fernandes, members, Lok Sabha, were accordingly arrested at 6-15 p.m. today and are being produced before the Judicial Magistrate, New Delhi, for trial today."

I have also received the following letter, dated the 21st August, 1968 from the Magistrate, First Class, New Delhi:—

"I have the honour to inform you that Sarvashri Madhu Limaye, J. H. Patel and George Fernandes, members, Lok Sabha, were produced before me today. The proceedings were adjourned till 7th September, 1968. In the meanwhile, the above mentioned members of Parliament were released and requested to appear in the Court on that date."

श्री रवि राय (पुरी) : अध्यक्ष महोदय, आज फिर गिरफ्तार कर लिये गये हैं।

अध्यक्ष महोदय : मुझे मालूम नहीं है।

श्री रवि राय : आज सुबह 11 बजे रूसी दूतावास के सामने सात संसद सदस्य गिरफ्तार किये गये हैं।

अध्यक्ष महोदय : अब तक छोड़ भी दिये गये होंगे।

श्री रवि राय : मैं वहीं से आ रहा हूँ। साढ़े 11 बजे हम लोग वहाँ से आये हैं। हम लोग वहाँ रूसी दूतावास के अफसरों से मिलने और उन्हें अपना स्मृतिपत्र देने के लिए गये थे। दो घंटे तक बिठाये रखा गया। दस-ग्यारह बजे तक कोई नहीं आया। उनको स्मृतिपत्र देने की भी इजाजत नहीं दी गई। यह सरकार रूस की खुशामद कर रही है, उसकी चमचा है। लेकिन आप देखें कि आज साढ़े ग्यारह बजे श्री मधु लिमये, श्री लक्ष्मण, श्री जार्ज फर्नेंडीज, श्री अर्जुन सिंह भदौरिया, श्री महाराज सिंह भारती, श्री शिव चन्द्र झा और श्री राम सेवक यादव, इन सात माननीय सदस्यों को रूसी दूतावास के सामने गिरफ्तार किया गया है। हम सरकार ने नेकिड एग्जेशन किया है। उसके बारे में आप होम मिनिस्टर से बयान दिलवाइये। यह मामूली चीज नहीं है। सात माननीय सदस्यों का गिरफ्तार किया जाना कोई मामूली चीज नहीं है। एक तरफ तो मानव अधिकारों की हत्या की जा रही है और दूसरी तरफ हमारे यहाँ के सात माननीय सदस्यों को गिरफ्तार कर लिया गया है। आप होम मिनिस्टर को हुक्म दें कि वह इस बारे में बयान दें।

श्री अटल बिहारी वाजपेयी (बलरामपुर) : दफा 144 क्यों लगाई गई है? रूसी दूतावास के खिलाफ हम शान्तिपूर्ण प्रदर्शन कर सकते हैं या नहीं कर सकते हैं?

MR. SPEAKER: Whatever he wants to say he has said. Now let him resume his seat. But I am not going to compel the Home Minister to say anything.

श्री स० मो० बनर्जी (कानपुर) : जिन गिरफ्तारियों की आपने सूचना दी है और जिन के बारे में आपने कहा है कि उनको रिहा कर दिया गया है, उसी के बारे में मैं कहना चाहता हूँ। उन में से श्री पटेल इस वक्त यहाँ हाज़िर भी हैं। कल मुझे यह टेलीफोन पर सूचना मिली थी कि श्री लिमये, श्री फरनडीज़ और श्री पटेल जब ने तीस और लोगों के साथ शान्तिपथ की तरफ जा रहे थे, पीसफुल डैमंस्ट्रेशन करने के लिए तो इन लोगों को गिरफ्तार कर लिया गया। इससे मुझे कोई एतराज नहीं है। लेकिन इनको तिलक मार्ग पुलिस थाने में ले जा कर बिठा दिया गया। आप अब देखें कि वहाँ मैजिस्ट्रेट साहब कितने बजे तशरीफ लाते हैं? वह साढ़े नौ, दस बजे तशरीफ लाते हैं और आ कर कहते हैं कि स्टेटमेंट दो। (इंटरवाज़) अध्यक्ष महोदय, यह प्रिवलेज का भी क्वेश्चन है। उसके बाद इन लोगों को रात बारह बजे रिहा किया जाता है। मैं चाहता हूँ कि इस सब की जांच होनी चाहिये। मैं पूछना चाहता हूँ कि सारी दिल्ली में दफा 144 लगा कर कितने लोगों को गिरफ्तार ये इस तरह से करने वाले हैं। क्या शान्तिपूर्ण ढंग से मुजाहिदा करना मना है? There should be investigation as to how they have been arrested and why the magistrate arrived at the scene only at 10 O'Clock.

श्री अटल बिहारी वाजपेयी : दिल्ली की जनता में ही नहीं, सारे देश की जनता में चैकोस्लोवाकिया के प्रति.....

MR. SPEAKER : That is coming today at 2 O' Clock.

श्री अटल बिहारी वाजपेयी : उस बात की चर्चा नहीं कर रहा हूँ। दिल्ली में शान्तिपूर्ण प्रदर्शन करने की केन्द्रीय सरकार छूट देगी या नहीं? अगर जनता की भावनाओं को शान्तिपूर्ण तरीके से प्रकट...

MR. SPEAKER : In the afternoon we will ask him.

श्री अटल बिहारी वाजपेयी : आफ्टरनून में और विषय की चर्चा होगी...

श्री रवि राय : सिविल लिबर्टीज़ का सवाल है।

श्री अटल बिहारी वाजपेयी : मैं चाहता हूँ गृह मंत्री महोदय सारी परिस्थिति पर विचार करें अगर कानून और व्यवस्था को बनाए रखने में दिक्कत हो और हिंसा की आशंका हो तो हम कुछ प्रति-बन्धों को स्वीकार कर सकते हैं। लेकिन जब जन भावनाओं को प्रकट करने के सब तरीके बन्द कर दिये जायेंगे तो इसके उलटे परिणाम हो सकते हैं। रूसी दूतावास के सामने लगी हुई दफा 144 हटा ली जानी चाहिये।

SHRI RANGA (Srikakulam): May I say a word? We, along with so many of our colleagues, more than 100 of us, have gone there today in a peaceful manner and in a silent way we demonstrated our dissatisfaction with what is happening there. We expressed our protest and we denounced the methods and steps pursued by Soviet Russia. But we did it silently. We were not obstructed by the police. We did not have any difficulty at all with the police all along the route. We were successfully able to lodge our protest. I do not know what has happened afterwards.

श्री सरजू पाण्डेय (गाज़ीपुर) : अध्यक्ष महोदय, हमारी बात भी सुन लीजिये। एक मिनट सुन लीजिये।

MR. SPEAKER : I have allowed one leader of your party. If other Members want to get up, there will be no end to it.

SHRI VASUDEVAN NAIR (Peer-made): One minute is not too much.

MR. SPEAKER : One hour also I do not mind. If you want it, regularise it.

श्री सरजू पाण्डेय : मैं दूसरी बात कहना चाहता हूँ। मैं आपकी व्यवस्था चाहता हूँ।

MR. SPEAKER: I am not hearing you; you may say what you like. I am not going to answer you. I cannot prevent you from saying whatever you want to say.

श्री सरजू पाण्डेय : कमाल हो गया है ।  
हमारे लिए कोई दूसरी व्यवस्था बनायेंगे ।

12.16 HRS.

APPROPRIATION (RAILWAYS)  
No. 3 BILL, 1968

THE MINISTER OF RAILWAYS  
(SHRI C. M. POONACHA): Sir, I beg to move.

"That the bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1968-69 for the purposes of Railways, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1968-69 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

MR. SPEAKER: The question is:

"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

*Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.*

SHRI C. M. POONACHA: Sir, I move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

12.17 HRS.

APPROPRIATION (RAILWAYS)  
No. 4 BILL, 1968

THE MINISTER OF RAILWAYS  
(SHRI C. M. POONACHA): Sir, I beg to move.

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1966, in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1966, in excess of the amounts granted for those services and for that year, be taken into consideration."

*The motion was adopted.*

MR. SPEAKER: The question is:

"That clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

*Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.*

SHRI C. M. POONACHA: Sir, I move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*